

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Sandeep Kumar will take up the following case today i.e. on 14th August, 2026 at 11.30 A.M. in Court No. 306 (Cent. Building).

FOR ADMISSION

1. CR. MISC./58019/2026
C.BAIL C.BAIL

1 AVINASH KUMAR @ BUMBUM SINGH
VS THE STATE OF BIHAR AND ANR

ROHIT RAJ SANJAY KUMAR TIWARY

Patna High Court
Dated, 14th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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